

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A No. 47 of 2016

Dated: 4th March, 2016

In the matter of:-

Power Grid Corporation of India Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter

09.03.2016.

COURT MASTER